NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 13.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 70/09

PETITION NUMBER

TP 17/16

NAME OF THE PETITIONER (S) :

H. RAMESH BABU AND OTHERS

NAME OF THE RESPONDENT (S):

APARNA THEATRES PVT. LTD.

UNDER SECTION

397/398

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

UDAY SHANKAR ASSIS Council for R1, R2 91,177,000 1 R6 9R7.

ORDER

Counsel for Respondents 1,2, 6 & 7 is present. He filed two sets of objection statements. Notices issued to the Respondents 3 to 5 and 9 returned unserved. Notice addressed to counsel for Petitioner also returned unserved. Notices addressed to the Petitioner is not yet reckoned. Await notices of Others.

2. Listed on 28/3/2017.

MEMBER(T)